

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:489

ANSWERED ON:25.02.2010

DEMERGER OF AIR INDIA AND INDIAN AIRLINES

Meinya Dr. Thokchom;Owaisi Shri Asaduddin;Purkayastha Shri Kabindra

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether after merger into a single entity the NACIL has registered huge loss;
- (b) if so, the profit/loss registered by NACIL during each of the last three years;
- (c) whether keeping in view the continuous loss by NACIL Government proposes to demerge both the companies;
- (d) if so, the details thereof; and
- (e) the time by which a final decision is likely to be taken?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): Losses of Rs. 447.43 crores(erstwhile Air India) & Rs.240.29 crores(erstwhile Indian Airlines), Rs.2226.16 crores and Rs.5548 crores have been incurred by National Aviation Company of India Limited during financial year 2006-07, 2007-08 and 2008-09 respectively.

(c): No, Madam.

(d) and (e): Do not arise.